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1	2	3	4	
88	527638	Sh. Nem Chand Mittal, 2530/1, Choona Mandi	16-7-82	
83	529191	M/s. Bhagwati Travels, 3-Chitra Gupta Rd.	6-8-82	
99	528734	M/s. Chirag Finance Co. 6o-Chitra Gupta Road	12-8-82	
91	522122	- Sh. Devendra Narula, M/s. Narula Bakery, 3/38, Main Bazar Pahar Ganj	26-5 83	
92	521274	M/s. Dashmeth Guest House, 2723, Bhagat Singh Market, Pahar Ganj. (disconnected for non-payment on 8-2-84)	8-7-81	
93	521012	Post Office, Nehru Bazar, Pahar Ganj	28-8 76	
94	524724	Postal Savings Bureau, 22/4465, Basant Lane	28-8-76	

Export of Man Power to Gulf and other countries

880. SHRIMATI PREMILABAI DA-JISAHEB CHAVAN: Will the Minister of LABOUR AND REHABILITATION be pleased to slate:

(a) whether it is a fact that his Ministry had invited applications from individuals and groups in January 1984 for issue of licences to regulate the export of man power to the Gulf and other countries;

(b) what is the number of applicants who have applied by the target date with the criterion laid down for issue of li-cences and what is the amount of fee to be paid by the licences on selection;

(c) whether individuals or groups already in the business will be given preference over the new entrants in the field;

(d) whether it is a fact that registration licences have not been granted to any of the registered applicants so far; and

(e) if so, by when the licences are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI DHARMAVIR): (a) Yes, Sir.

(b) There is no target date for applying for registration under the Emigration Act, 1983. Only those recruiting agents

who were in business prior to the enforcement of the Emigration Act, 1983 were given 30 days to apply for the certificate of registration. So far, 1619 applications have been received upto 4th May, 1984. Application fee of Rs. 100 is required to be paid alongwith each application. No fee is to be paid by the licencees on selection. However, security deposit equivalent to an air fare in economy class has to be deposited by individual emigrants at the time of granting emigration clearance. The eligible recruiting agents have been asked to furnish a Bank Guarantee as per the following scale

	Lakh":
(i) minimum upto 100	Ι
(ii) 101 to 600	3
(iii) 601 to 7000	4
(vi) 1001 and above	5

Rs. in

(d) and (e) No, Sir. 134 certificates of registration have so far been issued to the recruiting agents.

तेल तथा गैस एजेंसियों. का दिया जाना

881. श्री हुक्मदेव नारायण यादवः क्याऊर्जामंती यह बताने की कृषा करेंगे किः

(क) पिछले तीन वर्षों में तेल और तरलीकृत पेट्रोलियम् गस के कितने वितरकों